

CASE CRUSADE

VIRTUAL CASE STUDY COMPETITION

MAHARASHTRA
NATIONAL LAW
UNIVERSITY, NAGPUR



ORGANIZED BY
DEPARTMENT OF
MANAGEMENT

MNLU NAGPUR

Maharashtra National Law University, Nagpur was established by the Maharashtra Government by the enactment of the Maharashtra National Law University Act (Maharashtra Act No. VI of 2014) and the University takes pride in being the nineteenth National Law University in the country. The University is making rapid progress towards its dream of achieving excellence in the field of legal education with its dedicated faculty members, staff and students under the able guidance and supervision of its founding members, visionaries, well-wishers and members of different statutory bodies of the University.

MANAGEMENT DEPARTMENT OF MNLU NAGPUR

At MNLU Nagpur's Department of Management, we're dedicated to providing a comprehensive education that merges management principles with ethical values, shaping future leaders. Our approach prioritizes holistic learning, emphasizing critical thinking, creativity, and effective communication. Through diverse collaborations, workshops, and seminars with national and international guests, we empower students to bridge theory with practical application, fostering practical skills and confidence.

VICE-CHANCELLOR'S MESSAGE



Greetings to all the participants of 'CaseCrusade'! As the Patron-in-Chief, I'm thrilled to welcome you to this prestigious competition hosted by Maharashtra National Law University, Nagpur. Your dedication is commendable, and I believe this event will spur intellectual growth and professional development. Remember, this isn't just a contest — it is an opportunity to connect, learn, and network. Sharpen your critical thinking skills, embrace challenges, and make valuable connections. Best wishes for a fulfilling experience filled with discovery and collaboration. I'm excited to witness the innovative solutions that will emerge from this gathering of bright minds!

Regards,
Prof. (Dr.) Vijender Kumar
Vice-Chancellor,
Maharashtra National Law
University, Nagpur

CONVENOR'S MESSAGE



As the Convenor of “CaseCrusade”, I welcome you all! This event isn't just a competition; it's a platform for legal and management minds to showcase critical thinking. The theme, "Anti-Competitive Practices," offers a rich space to analyze and innovate in today's business landscape. It's a unique intersection where legal and management perspectives merge, demanding a holistic approach. Dive deep into the case, solve problems creatively, and bring strong solutions to the table. Your participation is crucial—we're excited to see the diverse perspectives and innovative solutions each team offers!

Regards

Mr. Raman Tirpude

Convenor,

Assistant Professor of Management,

MNLU, Nagpur

ABOUT THE COMPETITION

Embark on a transformative journey of personal and professional development through MNLU Nagpur's flagship Case Study Competition. This dynamic competition, comprising two compelling rounds - the preliminary and the final - is meticulously crafted to propel participants into a realm where the intricacies of law and management converge.

The Case Study Competition is a special platform where participants can unveil their full potential. It challenges them to handle real-world situations, promoting a complete understanding of the complex aspects of both law and management. This practical experience acts as a catalyst for personal growth, encouraging participants to think critically, innovate, and discover practical solutions.

WHAT'S IN THE COMPETITION?

CaseCrusade, a case study competition that combines the intricacies of competition law with strategic management perspectives. In this Preliminary Round, registered teams will be provided with a case study that presents challenges from both legal and management standpoints. The objectives are for your team to analyze the case thoroughly, identify problems, propose feasible solutions, and present a well-structured case analysis.

QUALIFICATION FOR FINAL ROUND

A selected number of teams will qualify based on the results of the preliminary round submissions. Successful teams will be notified via email on 8th February 2024. The final teams will be required to present a new case study in front of panel, followed by question and answer sessions.

ELIGIBILITY: The competition is open to all undergraduate students and post-graduate students from all streams.

- A maximum of two students are permitted per team.
- Single registration is also permitted.

REGISTRATION DETAILS: Interested candidates may register themselves using the link given below.

Link for Registration: <https://forms.gle/8vqME664ZWdKg11Q9>.

Registration fee for the Competition shall be Rs. 200/- per team.

TIMELINE:

1. Registration deadline - 25th January 2024
2. Release of Team Codes - 26th January 2024
3. Release of Case Study to all the Registered Teams (Preliminary Round) - 27th January 2024
4. Submission of Case Analysis via Submission Link - 30st January 2024, 11:59 PM
5. Declaration of results of the Preliminary Round via social media - 8th February 2024
6. Final round- 12th February 2024

PRIZES:

-The Winning team will be awarded with a cash prize of Rs. 7500/-, Shield(s), Medal(s) and Certificate(s) of Merit.

- The Runner-up team will be awarded with a cash prize of Rs. 4500/-, Shield(s), Medal(s) and Certificate(s) of Merit.

- A special prize, will be awarded to the Best Presenter worth Rs. 2000/-, Shield(s) and a Certificate(s) of Merit.

- All participating teams will receive a Certificate of Participation.

RULES AND GUIDELINES: A Rulebook will be provided to the participants via Email immediately after registration.

CONTACT DETAILS-

For any queries feel free to write to us at:

Email: casecrusade.mnlunagpur@gmail.com

Or

WhatsApp us at - +91 98921 92348

Stay Tuned for More Updates



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